

Cont.Case (Civil)

FILING NUMBER: 2572/2020

PARAS KUMAR

: PETITIONER

Vs

THE STATE OF JHARKHAND AND OTHERS

: OPPOSITE PARTY

BENCH : S.J

CFS:

PETITION : N/A

AFIDAVIT : Rs. 5/- & Rs. 15/-

VAKALATNAMA: Rs.15/- & Rs. 15/-

DEFECT IF ANY :

1. Page 18 and 20 of annexure 1 appears to be faint, fresh legible copy may be filed.

Ranjeet Kumar Pankaj
06/06/2020.